

2017
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 6732 - A

Dated, Calcutta, the 22nd December, 2017

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) **The District Judge of all Districts
including Andaman & Nicobar Islands .**
- 2) **The Chief Judge, City Civil Court, Calcutta**
- 3) **The Chief Judge, City Sessions Court, Calcutta**
- 4) **The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) **The Director, West Bengal Judicial Academy, Kolkata**
- 6) **The Secretary, Judicial Department, Government of West Bengal**

**Sub. : Filling up of one (1) post of Presenting Officer by deputation
failing which re-employment/contract basis in National
Human Rights Commission, New Delhi.**

Sir,

With reference to the subject captioned above, I am directed to inform that National Human Rights Commission, New Delhi, has uploaded a Vacancy Circular dated 14.11.2017 regarding filling up of one (1) vacant post of Presenting Officer by deputation failing which by re-employment/contract basis in National Human Rights Commission, New Delhi.

Accordingly, it is requested to cause informing all the members of West Bengal Judicial Service posted in your respective judgeship, and to ask them visit the website of National Human Rights Commission (www.nhrc.nic.in) and, if eligible (as per eligibility criteria mentioned therein) and willing, download the relevant contents and send the filled-in application form alongwith requisites as sought for, so that the same is to reach the office of the undersigned at the earliest for consideration and necessary action.

Yours faithfully,



Registrar (Judicial Service)